

MR. SPEAKER: There are procedures in the Rules. Kindly follow them. That is all.

12:55 hrs

RE. EXPUNCTIONS IN THE PROCEEDINGS DATED 27-3-78.

SHRI HARI VISHNU KAMATH (Hoshangabad): May I briefly refer to the aftermath of yesterday's call attention motion in which you have been pleased to expunge certain remarks? Unfortunately, the words which were expunged, have already appeared in the daily newspapers today. Also there is a slight inconsistency in the sense that the Prime Minister when he made his very wise observations, used the very words which I had used, saying that they are not objectionable at all. Therefore, for the future historian, for the future reader of our *Hansard*, parliamentary record, when he reads the Prime Minister's observations when he said.....

MR. SPEAKER: Mr. Kamath, the record showed something different. That is why that portion I have expunged.

SHRI HARI VISHNU KAMATH: You retained very wisely, rightly, correctly the phrase "former fascist mini-dictator", very rightly.

MR. SPEAKER: No, I am not going into that. Let us not go into it again and again. Unless you say that the recording is not correct, the record showed "aided by her henchmen and hatchet-men abetted by the hired hoodlums".

SHRI HARI VISHNU KAMATH: That has been expunged. I did not say 'her'. The Prime Minister has rightly said that the word 'hooligan' is not objectionable at all.

MR. SPEAKER: I have not expunged that.

SHRI HARI VISHNU KAMATH: Therefore, when someone reads this record any time in future, what will he understand of the reference in the Prime Minister's observations? My words have been expunged. Today, as a matter of fact, those words which were expunged have appeared on the front page second lead "hired hooligans and hoodlums".

MR. SPEAKER: If you have not used the words "her henchmen and hatchet-men"....

SHRI HARI VISHNU KAMATH: I did not say 'her'. I never said 'her'. I said 'hired'. (Interruptions).

MR. SPEAKER: The records show 'her'.

SHRI HARI VISHNU KAMATH: That is wrong. There is one more slight inconsistency, oversight. Please see page 15920 of the record. There your observations are there after Shri Nanjappa Gowda's question: "Mr. Speaker: Please do not go into the substance of the matter." Then come two asterisk marks, very unfortunate asterisk marks, as if your own observations have been expunged! Then comes "(Interruptions)". Then there is a footnote: "Expunged as ordered by the Chair". That is as if your own observations have been expunged.

MR. SPEAKER: I do not see it in my record. Probably the copy given to you is not correct.

SHRI HARI VISHNU KAMATH: This is the cyclostyled copy. Please see to it that it is not expunged.

MR. SPEAKER: That refers to some Member's observation. Some Member's observation was taken off, not mine.

SHRI HARI VISHNU KAMATH: That is "(Interruptions)" only. Nothing is recorded. Why expunge that? There is no meaning in that.

MR. SPEAKER: You must understand the strain under which they work when the shouting go on.

SHRI HARI VISHNU KAMATH: May I appeal to you for a reconsideration of the matter and the restoration of those words without which the Prime Minister's observations will have no meaning at all? It is not "her" hoodlums but it is "hired" hoodlums and hooligans. I do not want to refer to her at all. Let her rest in peace. (Interruptions).

MR. SPEAKER: I will see the records.

SHRI HARI VISHNU KAMATH: Let her live in peace. I said. What did I say? You do not want her to live in peace? Her own follower does not want her to live in peace!

MR. SPEAKER: I think, we have had enough of it yesterday. The correction will be done.

SHRI HARI VISHNU KAMATH: Is that all right? It will be restored—"hired hoodlums and hooligans."

SHRI C. M. STEPHEN (Idukki): Sir, you were pleased to say yesterday that you would go through the proceedings and expunge certain words. I got the proceedings this morning and I have gone

through it—I have written a letter to you which might not have reached you before this time. You kindly go through that. I do not want to cite now the passages to which I am objecting. But afterwards, if necessary tomorrow I will raise it.

SHRI GAURI SHANKAR RAI (Ghazi-
pur): A portion of my observations has
also been expunged.

MR. SPEAKER: I have not expunged
anything.

SHRI GAURI SHANKAR RAI: It
has been wrongly expunged.

MR. SPEAKER: I ordered it at that
moment.

बीमरी शंकर राय : मेरा भी एक
निवेदन है। कल मैंने कहा था। मान्यवर,
निवेदन यह करना है कि सभी हमारे मित्रों
ने प्वाइंट ऑफ़ ऑर्डर उठाया है कि उस
भादमी का जिक्र न हो जो यहां मौजूद न हो।
लेकिन जितने करंट लोगों के खिलाफ़ कमी-
शन बने हैं, वहां इनकी तरह हर भादमी को
बुलाया जाएगा, यह सम्भव नहीं है।

मि० साठे ने कहा परसज इन हाई
आथोरीटी। मैंने तब कहा था कि परसज
इन हाई आथोरीटी का जिक्र नहीं है।
चीफ़ मैनिस्टर कर्नाटक का जिक्र नहीं है।
मि० जस को पता है मेरे खिलाफ़ कम्पेन
के चाबिज हैं। उनका जिक्र हो रहा
है।

इस में क्या अनपासिमेंटरी बड़े
है ?

This portion has been expunged.

MR. SPEAKER: I ordered it in the
House itself.

SHRI HARI VISHNU KAMATH:
It will be best if you consult the Member
concerned before you expunge anything.

MR. SPEAKER: That was ordered
here in the open House.

SHRI SURATH BAHADUR SHAH
(Kheri): On a point of order, Sir. It
has been clarified by Mr. Kamath that
he had said "hired" and not "her".
Even if he had said "her", would that

have been objectionable ? Because Mr.
Bevan had said the words "vermin" and
"damn vermin" against Churchill and
that is on record. Supposing it was "her
hired" hoodlums, hoodlums are always
hired, and usually hired by them....
(Interruptions)

MR. SPEAKER: There is no point of
order.

SHRI SURATH BAHADUR SHAH:
Why not ?

12.15 hrs.

CALLING ATTENTION TO MATTER
OF URGENT PUBLIC IMPORTANCE

REPORTED MISBEHAVIOUR WITH THE VICE-
CHANCELLOR AND DEANS AND PROFESSORS
BY STUDENTS IN DELHI UNIVERSITY

SHRI NATHU SINGH (Dausa): Sir,
I call the attention of the Minister of
Education, Social Welfare and Culture
to the following matter of urgent public
importance and I request that he may make
a statement thereon:—

"Reported misbehaviour with the
Vice-Chancellor and some of the Deans
and Professors by the students in Delhi
University leading to suspension of some
student leaders and thereby causing an
atmosphere of uncertainty and ten-
sion."

THE MINISTER OF EDUCATION,
SOCIAL WELFARE AND CULTURE
(DR. PRATAP CHANDRA CHUNDER)
According to the information received
from the University of Delhi a group of
about 200—300 students and outsiders
led by S/Shri Vijay Goel and Rajat
Sharma, President and Secretary res-
pectively of Delhi University Students'
Union and supported by one Shri Sudhir
Goyal, a student of Ramjas College, came
to the office of the Vice-Chancellor in the
morning of 22nd March 1978 shouting
slogans and demanding postponement of
the examinations. The students started
breaking doors, window-panes of the offi-
ces of the Vice-Chancellor and other
officers of the University. The Vice-Chan-
cellor came out and informed the students
that the question of postponement of
examinations will be discussed at the
emergency meeting of the Academic Coun-
cil convened for 26th March 1978. but
the students insisted that a decision be
taken on the spot by the Vice-Chancellor.
Soon thereafter, they forced their entry
into the university buildings and ransacked
the rooms of the Vice-Chancellor and